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(2019) 08 MAD CK 0090

Madras High Court

Case No: Writ Petition No. 24220 Of 2019

C. Sudarsanan APPELLANT

Vs

Secretary To

Government Of Tamil RESPONDENT

Nadu And Others

Date of Decision: Aug. 26, 2019

Hon'ble Judges: S.Manikumar, J; Subramonium Prasad, J

Bench: Division Bench

Advocate: M/s. Aswini Devi, E. Manoharan

Final Decision: Disposed Of

Judgement